

applicable duty. Therefore the price difference *vis-a-vis* would depend on their contracted prices as also the quality/calorific value. In general, the average price of domestic coal has been less than that of imported coal. The average selling price of Coal by CIL was Rs. 676.95 tonne in 2003-04 and Rs. 1307 per tonne in 2011-12. As per data available in BP Statistics, June 2012, the price of coal (Northwest Europe) was 43.6 USD/tonne in 2003 (*i.e.* about Rs. 2031/tonne) and 121.54 USD /tonne (*i.e.* about Rs. 5673/tonne) in 2011.

#### **Production in coal blocks**

4190. DR. T. N. SEEMA: Will the Minister of COAL be pleased to state:

(a) whether Government is aware of coal blocks sanctioned to the companies which have neither started coal production nor initiated any work in their projects;

(b) if so, the details thereof;

(c) the action taken till date against each of such coal companies, State/UT-wise;

(d) the details of steps taken in coordination with each of the State Governments to sort out this problem; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) A total of 218 coal blocks with geological reserves of about 50 billion tonnes have been allocated to eligible public and private companies in pursuance of Section 3 of the Coal Mines (Nationalisation) Act, 1973, out of which 178 coal blocks stand allocated as on date after de-allocation/reallocation and withdrawal of de-allocations made. Out of the above, 35 coal blocks have come into production.

(c) Development of coal blocks involves a gestation period of 3 to 7 years for reaching the production stage and another two to three years for reaching the optimal production capacity. As per the guidelines, coal production from a captive coal block should commence within 36 months (42 months in case the area falls in

forest land) in case of open cast mines and in 48 months (54 months in case the area falls in forest land) in case of underground mine, from the date of allocation. If a coal block is not explored, additional two years are allowed for detailed exploration and three months for preparation of geological report.

The responsibility of developing the coal block as per the prescribed guidelines and milestone chart attached with the allocation letter rests entirely with the allottee company. The allottees of coal blocks, who have not started production so far, are in various stages of obtaining statutory clearances and mining lease, preparing mining plan, acquisition of land, procuring machinery and equipment etc. for both mining as well as end-use project. Government periodically monitors and reviews the development of allocated blocks as well as end use plants by the allottee companies in the review meetings. Further, an Inter-Ministerial Group (IMG) has been constituted on 21.06.2012 under the chairmanship of Additional Secretary (Coal) to review the progress of development of allocated coal/lignite blocks and associated end use projects of the allottees. Wherever delays are noticed, Government issues show cause notices and advisories to such allottees cautioning them to bring the coal blocks into production as per the guidelines/milestones chart.

Based on the recommendations of the then Review Committee and the IMG, the Government has so far de-allocated 47 coal blocks. State-wise details of de-allocated coal blocks is given in the Statement (*See below*). Out of the 47 de-allocated blocks, 2 blocks were allocated again and in respect of 5 blocks allotted to National Thermal Power Corporation Ltd./Damodar Valley Corporation Ltd./Jharkhand State Electricity Board, de-allocation letters were withdrawn.

(d) and (e) The coal bearing State Governments have been advised from time to time to facilitate and expedite in obtaining the various clearances, grant of mining leases and land acquisition by the coal blocks allottees.

**Statement***Details of de-allocated coal blocks as on date*

Sl. No.	Name of the company	Block allocated	Date of de-allocation	State
1	2	3	4	5
1.	Kalinga Power Corporation Ltd.	Utkal-A	02.07.2003	Odisha
2.	Talcher Mining Pvt. Ltd.	Utkal-BI	01.08.2003	-do-
3.	Lloyds Metal and Engineers Ltd.	Takli-Jena-Bellora (North)	23.06.2003	Maharashtra
3 (a)	Central Collieries Pvt. Ltd.	Talki-Jena-Bellora (South)	03.11.2004	-do-
4.	Garuda Clays Ltd.	West of Umaria	Sept, 6	Chhattisgarh
5.	Shree Radhe Industries Ltd.	Panchbahani	Sept, 6	Madhya Pradesh
6.	Gujarat Mineral Development Corp.	Jainagar	2008	Jharkhand
7.	Damodar Valley Corporation	Kasta (East)	May, 2009	Jharkhand
8.	Binani Cement Ltd.	Datima	27.04.2010	Madhya Pradesh
9.	Murli Industries and Grace Industries	Lohara (East)	17.05.2010	Maharashtra
10.	Maharashtra State Mining Corp. Ltd.	Agarzari	28.06.2010	-do-
11.	Rashtriya Ispat Nigam Ltd.	Mahal	07.03.2011	Jharkhand
12.	Rashtriya Ispat Nigam Ltd.	Tenughat-Jhirki	07.03.2011	Jharkhand

1	2	3	4	5
13.	Bhatia International Ltd.	Warora West (North)	30.05.2011	Maharashtra
14.	Andhra Pradesh Power Generation Corporation Ltd.	Ansettipalli	30.05.2011	Andhra Pradesh
15.	Andhra Pradesh Power Generation Corporation Ltd.	Punukula- Chilaka	30.05.2011	-do-
16.	Andhra Pradesh Power Generation Corporation Ltd.	Pengedappa	30.05.2011	-do-
17.	Shree Baidyanath Ayurved Bhavan Pvt. Limited	Bhandak (West)	31.05.2011	Maharashtra
18.	National Thermal Power Corporation Ltd.	*Chhati-Bariatu	14.06.2011	Jharkhand
19.	National Thermal Power Corporation Ltd.	*Kerandari	14.06.2011	-do-
20.	National Thermal Power Corporation Ltd.	*Chhati Bariatu (South)	14.06.2011	-do-
21.	National Thermal Power Corporation Ltd.	Brahmini	14.06.2011	-do-
22.	National Thermal Power Corporation Ltd.	Chichro Pastimal	14.06.2011	-do-
23.	Jharkhand State Electricity Board	*Banhardih	14.06.2011	-do-
24.	Damodar Valley Corporation	*Saharpur Jamarpani	14.06.2011	-do-
25.	West Bengal Power Deve- lopment Corporation	East of Damagoria (Kalyaneshwari)	21.10.2011	West Bengal

1	2	3	4	5
26-27.	Fieldmining and Ispat Limited	Chinora and Warora Southern Part	15.11.2012	Maharashtra
28.	Domco Private Limited	Lalgarh North	22.11.2012	Jharkhand
29.	Electrosteel Castings Limited, Pawanjay Steel and Power Limited, Jharkhand Ispat Pvt. Ltd., Adhunik Alloys and Power Ltd.	North Dhadu	22.11.2012	-do-
30.	Bhushan Steel Limited, Adhunik Metaliks Ltd., Deepak Steel and Power Ltd., Adhunik Corporation Ltd., Odisha Sponge Iron Ltd., SMC Power Generation Ltd., Sree Metaliks Ltd. and Visa Steel Ltd.	New Patrapara	23.11.2012	Odisha
31.	Rungta Mines Limited, Sunflag Iron and Steel Ltd.	Choritand Tailaya	22.11.2012	Jharkhand
32.	Bihar Sponge Iron Limited	Macherkunda	22.11.2012	Jharkhand
33.	Maharashtra Seamless Ltd., Dhariwal Infrastructure (P) Ltd., Kesoram Industries Ltd.	Gondkhari	15.11.2012	Maharashtra
34.	Electrotherm (India) Limited, Grasim Industries Ltd.	Bhaskarpara	15.11.2012	Chhattisgarh
35.	IST Steel and Power, Gujarat Ambuja Cements Ltd., Lafarge India Pvt. Ltd.	Dahegaon Makardhokra IV	15.11.2012	Maharashtra

1	2	3	4	5
36.	Himachal EMTA Power Ltd., JSW	Gourangdih ABC	23.11.2012	West Bengal
37.	SKS Ispat and Power Limited	Rawanwara North	15.11.2012	Madhya Pradesh
38.	Chhattisgarh Mineral Development Corporation Limited	Shankarpur Bhatgaon II and Extn.	30.11.2012	Chhattisgarh
39.	Odisha Mining Corporation	Utkal-D	30.11.2012	Odisha
40.	Assam Mineral Development Corporation Ltd., M/s. Meghalaya Mineral Development Corporation Ltd., M/s. Tamil Nadu Electricity Board and M/s. Odisha Mining Corporation Ltd.	Mandakini B	05.12.2012	Odisha
41.	Gujarat Mineral Development Corp. and Pudukcherry Industrial Promotion Development Corp. Ltd	Naini	10.12.2012	-do-
42.	Gujarat Power Corp. Ltd, Kerala State Electricity Board and Odisha Hydro Power Corp.	Baitarni West	10.12.2012	-do-
43.	Madhya Pradesh State Mining Corporation Ltd.	Semaria/ Piparia	15.01.2013	Madhya Pradesh
44.	Jharkhand State Mineral Development Corporation Ltd.	Rabodih OCP	30.01.2013	Jharkhand

1	2	3	4	5
45.	Jharkhand State Mineral Development Corporation Ltd.	Patratu	30.01.2013	-do-
46.	Jharkhand State Mineral Development Corporation Ltd.	Pindra-Debipur- Khaowatand	30.01.2013	-do-
47.	Jharkhand State Mineral Development Corporation Ltd.	Latehar	30.01.2013	-do-

Out of the above mentioned de-allocated blocks, two coal blocks namely Utkal B-I and Utkal-A have been again allocated.

Three coal blocks, namely, Brahmini, Chicro-Pastimal and East of Damagoria (Kalyaneshwari) have been assigned to Coal India Limited.

\* The de-allocation of these coal blocks has been withdrawn.

#### **Fuel supply agreements with CIL**

4191. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Limited has signed fuel supply pacts with eleven companies, including those which are under the scanner with respect to the Coalgate scam; and

(b) if so, the details, thereof and the reasons for partnering with these companies?

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Coal India Limited (CIL) have signed 61 Fuel Supply Agreements (FSAs) through its subsidiary coal companies with the power plants commissioned/likely to be commissioned during 1.4.2009 to 31.3.2015 as per extant guidelines. Further, as reported by Central Bureau of Investigation (CBI), it has registered Preliminary Enquiry cases regarding alleged irregularities in